

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6311
ANSWERED ON:06.05.2003
REVOLVING FUND FOR MEGA CITY PROJECTS
RAMDAS ATHAWALE

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether any revolving fund was set up for implementation of mega city projects;
- (b) if so, the details thereof;
- (c) whether the funds allocated to various States were diverted for other works during the last three years; and
- (d) if so, the State-wise details thereof and the action taken in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI PON RADHAKR)

(a)to(d): Under the Centrally Sponsored Scheme for Infrastructure Development in Mega Cities, funds from Central and State Governments flow directly to nodal agencies as grant in the ratio of 25:25, balance 50% is mobilised from financial institutions. Project based loans at variable rates of interest are sanctioned by nodal agencies after following the prescribed procedure.

Each nodal agency is required to constitute a revolving funds for development of infrastructural assets on a continuing basis. As per available information, the balances in the revolving fund with the nodal agencies are as follows:-

(Rs. in crores)

(i)	Mumbai	86.40
(ii)	Kolkata	22.28
(iii)	Chennai	189.42
(iv)	Hyderabad	00.00
(v)	Bangalore	34.29

No information from nodal agencies for mega cities regarding diversion of funds for ther works during the last three years has been received.